

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.1370 of 2019**

**IN THE MATTER OF:**

**Chandralekha Constructions Pvt. Ltd.**

**...Appellant**

**Versus**

**Devi Industrial Engineers**

**...Respondent**

**For Appellant:**

**Shri Mukesh Rana, Ms. Mamta and Ms. Tanusha Pali, Advocates**

**For Respondent:**

**Shri Ahsan Ahmed and Shri Rajiv Kumar, Advocates (R-1)**

**ORDER**

**05.02.2020** Heard Counsel for both sides. Parties may file brief written submissions not more than three pages by 12<sup>th</sup> February, 2020.

Reserved for Judgement.

[Justice A.I.S. Cheema]  
Member (Judicial)

(Justice A.B. Singh)  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

*/rs/md*